

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

**Original Application No. 19 of 2023
IN THE MATTER OF:**

KOTARI MURALIDHAR BABU Applicant

VS

STATE OF ANDHRA PRADESH
And others Respondents

REPORT FILED BY THE 2nd RESPONDENT

30-04-2023



**M/s MADHURI DONTI REDDY
ADVOCATE**

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COUNSEL FOR 2nd Respondent

**REPORT FILED BY THE 2nd RESPONDENT IN O.A No.19 of 2023 BEFORE THE
HON'BLE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI.**

It is submitted that the Sri Kotari Muralidhar Babu S/o Subbarao, Kappaladoddi Village has filed Original application Green Tribunal Southern Bench at Chennai vide O.A No. 19/2023(SZ) with before the National regards to the illegal mining of soil and sand in R.S.No. . 87/1, 87/2A, 88/2,86/1A, 88/4A, 88/4B, 65/5A, 65/5B, 68/2B, 95/2, 85/1A, 89/3B for total extent of Ac.30 Cts in Kappaladoddi Village of Guduru Mandal, Krishna District, Andhra Pradesh.

It is submitted that the Assistant Director of Mines & Geology, Vijayawada technical staff Royalty Inspector & Surveyor has inspected the area and submitted the report "in response to Sri Kotari Muralidhar Babu has filed a case NGT O.A.No.19/2023(SZ), in the Hon'ble National Green Tribunal, Southern Bench at Chennai on illegal quarrying/Mining of Soil and Sand in R.S No. 87-1, 87/2A, 88-2, 86-1A, 88/4A, 88-4B, 65-5A, 65-5B, 68-2B, 95-2, 85-1A, 89-3B of Kappaladoddi Village, Guduru Mandal, Krishna District.

It is submitted that in response, on 14.03.2023 the Royalty Inspector & Surveyor of the Assistant Director of Mines & Geology, Vijayawada staff accompanied the Mandal Surveyor, and Village Revenue Officer, Kappaladoddi has been comprising the joint inspection team and proceeded to inspect the NGT O.A. Case filed area.

Geologically the aforesaid area, it is noticed that the area covers the floodplain and surroundings of the River Krishna. The Morphological features present in the area were flood plains, Delta lands, and undulated Terrains. The maximum elevation of the area is +4 Mts. The area covers the soils of alluvial, black cotton soil, sand, sandy clays, etc.

At the time of inspection, the joint inspection team identified the boundaries of the R.S No. 87-1, 87/2A, 88-2, 86-1A, 88/4A, 88-4B, 65-5A, 65-5B, 68-2B, 95-2, 85-1A, 89-3B of Kappaladoddi Village, Guduru Mandal, Krishna District. Further, we have noticed two old worked pits of Soil/ Busaka one (1) in Sy.No. 87-2A1a, 1b, 1c, 87-2A2, 87-2A5, 87-2A6a, 87-2A6b, 87-2A6c, 87-2A4, 87-2A3, and 86-1A and another one is in Sy.No.88/2B1, 2B2, & 2B3 of Kappaladoddi according to the revenue records. In this regard, the Mandal Surveyor and Village Revenue Officer provided the details of the land owner and pattadars. Further, the Surveyor of this office has taken the measurements of the excavated areas but is unable to estimate the quantity of excavated materiel Soil/Busaka(Mixing of Soil and sand) due to the stagnation of water. Therefore, after the exhaustion of the water storage will estimate the excavated quantity of Soil/Busaka(Mixing of Soil and sand) in the excavated two old worked pits.The details are given below;

Pit No.01:

Sl. No.	R.S.No.	Actual extent in Acers	Excavated pits extent in Acers	Name of the Land owner/ Pattadar
1.	87-2A1a	0.51	0.40	Balla Suvarna W/o Vasantha Rao
2.	87-2A1b	0.51	0.40	Balla Ramachandra Rao S/o Nageswaramma (Mother)
3.	87-2A1c	0.50	0.40	Balla Sarojini W/o chinna Basavaiah
4.	87-2A2	0.50	0.50	Balla Rajamma W/o Ramesh Babu
5.	87-2A5	0.60	0.50	Bethala Jyothi W/o Venkateswara Rao
6.	87-2A6a	0.52	0.52	Bethala Rajyalakshmi
7.	87-2A6b	0.67	0.67	Balla Nirmala W/o Balavarthi
8.	87-2A6c	0.60	0.50	Gomathoti Anasuya
9.	87-2A4	1.01	0.90	Nandhyala Satya Narayana S/o Nagabhusanam
10.	87-2A3	1.07	1.07	Kotari Prasada Rao, Prattipati Peddintlamma W/o Dasaradha Ramaiah
11.	86-1A	5.92	0.65	Busam Agastaiah S/o Baneswara Rao
12.	86-1A	5.92	1.60	Karumanchi Kameswara Rao S/o Arjuna Rao
13.	86-1A	5.92	0.30	Sammeta Aparna W/o Gopi Krishna Kishore.
Total excavated extent			8.41	

Pit No.02:

Sl. No.	R.S.No.	Actual extent in Acers	Excavated pits extent in Acers	Name of the Land owner/ Pattadar
1.	88-2B1	0.45	0.30	Balla Krishna Kumari W/o Arjuna
2.	88-2B2	0.45	0.38	Pillanagrovula Kondaiah S/o Yakobu
3.	88-2B3	0.45	0.38	Bethala Kumari W/o Venkaiah
Total excavated area			1.06	

Further, it is submitted that the detailed survey and inspection report will be submitted soon after exhaustion of the water storage in the above said areas.

This is submitted for favour of information.


Assistant Director of Mines & Geology,
Vijayawada